

COMMITTEE

ON

ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE (Fifth Lok Sabha)

FIFTEENTH REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fifteenth Report.

2. The Committee held a sitting on the 7th May, 1974.

3. The Committee considered applications for leave of absence from two Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

May 7, 1974

Vaisakha 17, 1896 (Saka).

S. C. SAMANTA,

Chairman,

Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri V. K. Krishna Menon	7-3-74 to 10-5-74 =65 days	Illness	7-3-74 to 4-5-74 =*59 days	
2.	Shri Nathurām Mirdha	7-4-74 to 2-5-74 =26 days	Armed attack on his farm house and injuries to family members.	7-4-74 to 2-5-74 =26 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.